

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-503
IB-1571/ND/2019

IN THE MATTER OF:

M/s. IndiaBulls Consumer finance Ltd

V/s.

M/s. White Feather Hospitality Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 13.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of the petitioner.

On perusal of the order dated 05.07.2021, we notice that on that day too, none appeared on behalf of petitioner.

Hence, the petition is dismissed for default.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Chirag